

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 13.04.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1066 & 1082 of 2022 in Comp. App. (AT) (Ins) No. 320 of 2022	Dolphin Vintrade Pvt. Ltd. Vs. Ashray Vyapaar Pvt. Ltd. & Anr.	Arjun Aggarwal	Shivkrit Rai Ankit Kohli

### For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 408 of 2022	Thangky Islary Vs. Suspended Board of Directors of RSH Agro Products Ltd. & Ors.	Pratik Sarkar	
3.	Comp. App. (AT) (Ins) No. 413 of 2022	SPBP Holding Pvt. Ltd. Vs. Lomat International NV & Anr.	Aastha Mehta	

### For Hearing

4.	Comp. App. (AT) (Ins) No. 1082 of 2021 <b>(PH)</b> <b>(With Defects)</b>	Punjab National Bank Vs. Animesh Mukhopadhyay & Anr.	Rajesh Kr. Gautam	Animesh Mukhopadhyay Pranay Agarwal-RP
5.	Comp. App. (AT) (Ins) No. 954 of 2021 & I.A No. 2941 of 2021 <b>(PH)</b>	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.  <b>With</b>	Raghav Kakkar	Abhishek Anand-R1 Dinkar Singh Gagan Garg Rohit Singh-R2
6.	Comp. App. (AT) (Ins) No. 1011 of 2021 <b>(PH)</b>	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Surinder Kr. Gupta	Abhishek Anand Dinkar Singh Gagan Garg Rohit Singh-R2

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By order of Hon'ble Chairperson  
-sd/-  
Registrar